

23. Ethiopian Airlines
24. Emirates
25. Gulf Air
26. Iran Air
27. Japan Airlines
28. KLM
29. Kenya Airways
30. Korean Air
31. Kuwait Airways
32. Kyrgyzstan Airlines
33. Lufthansa
34. MAS (Malaysian Airlines)
35. Middle East Airlines
36. North West Airlines
37. Oman Air
38. PIA (Pakistan International Airlines)
39. Quantas
40. Qatar Airways
41. Royal Jordanian
42. RNAC (Royal Nepal Airlines)
43. Scandinavian Airways System
44. Saudia
45. Syrian Arab Airlines
46. Singapore Airlines
47. South African Airways
48. Swiss Air
49. TAROM
50. Thai Airways
51. Turkmenistan Airlines
52. United Airlines
53. Uzbekistan Airways
54. Yemenia

[English]

Charges of Retiring Rooms

3374. SHRI JAGAT VIR SINGH DRONA : Will the Minister of RAILWAYS be pleased to state :

- (a) whether the Government propose to increase the rate of railway retiring rooms;
- (b) if so, the details thereof;
- (c) whether the Government have received any letter/representation against this increase; and
- (d) if so, the details thereof, and the response of the Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMEN-

TATION (SHRI RAM NAIK) : (a) and (b) No, Sir. The charges of retiring rooms have already been revised w.e.f. 1.1.1998. The retiring rooms charges were revised keeping in view the status of city, charges prevailing in the hotels around the station etc. While revising the charges, railways were also advised to provide certain additional facilities.

(c) No representation has been received in this regard.

(d) Does not arise.

Defence Land to Andhra Pradesh

3375. SHRI K. P. NAIDU : Will the Minister of DEFENCE be pleased to state :

(a) whether the Union Government are in correspondence with the Government of Andhra Pradesh regarding the Defence land in Secunderabad and Hyderabad cantonments under encroachments;

(b) if so, whether any settlement for exchange of the Defence land with the State Government on 'land to land' basis had been reached; and

(c) if not, the reasons therefore ?

THE MINISTER OF DEFENCE (SHRI GEORGE FERNANDES) : (a) Yes, Sir.

(b) and (c) As per existing Defence Land Policy, transfer of Defence land is based on the principle of "exchange of land at equivalent value" and NOT on "land to land" basis. The State Government was intimated about this fact in September, 1997.

[Translation]

Gauge Conversion

3376. SHRI GAURI SHANKER CHATURBHUI BISEN: Will the Minister of RAILWAYS be pleased to state :

(a) whether the foundation stones of gauge conversion from Gondia to Jabalpur and Balaghat to Katangi Tirori was laid in Palaghat (M.P.) and Gondia (Maharashtra) respectively on November 17, 1997 by the then Railway Minister;

(b) if so, the progress made after the laying of foundation stones;

(c) the amount earmarked for the above gauge conversion work during 1997-98 and 1998-99;

(d) whether the above gauge conversion work is included in the Ninth Five Year Plan; and

(e) if so, the time by which the above conversion work is likely to be started and completed ?